

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT-I)  
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **16.07.2021 at 10.30 A.M**  
THROUGH VIDEO CONFERENCING

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**PRESENT: SMT. R.SUCHARITHA, MEMBER (JUDICIAL)  
SHRI. ANIL KUMAR B, MEMBER (TECHNICAL)**

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IA/MA/IBA/TCP/TCA/CP/CA No : IA/257/2020 IN CP/202/IB/2018  
NAME OF PETITIONER : The Muthoot Finance Ltd  
NAME OF RESPONDENT : Southern Investments Pvt Ltd  
SECTION : Sec 60(5) of IBC

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**ORDER**

Ms. Pavithra Dayalan, Advocate represents for the Applicant. There is no representation for the Respondent.

Learned Counsel for Applicant states that as per the earlier order of this Adjudicating Authority notice was sent to the Respondent on 15.04.2021. However, an affidavit of service has not been filed by the Applicant.

Hence, the Applicant is directed to send a fresh private notice to the Respondent by way of speed post as well as through e-mail and file an affidavit of service along with acknowledgment card on or before the next date of hearing.

List this matter on **27.08.2021**.

-sd-  
**(ANIL KUMAR B)**  
MEMBER (TECHNICAL)

-sd-  
**(R. SUCHARITHA)**  
MEMBER (JUDICIAL)